

**COURT - I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**  
**APPEAL NO. 158 OF 2017**

**Dated: 31<sup>st</sup> July, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Adani Power Ltd. ...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for Appellant(s) : Ms. Shikha Ohri  
Mr. Nimesh Kr. Jha

Counsel for Respondent(s) : -

**ORDER**

Admit. Issue notice to the Respondents returnable on 14.09.2017. Dasti, in addition, is permitted.

List the matter on **14.09.2017.**

**(I. J. Kapoor)**  
**Technical Member**  
ts/kt

**(Justice Ranjana P. Desai)**  
**Chairperson**